

2716/03 in diary no
2493/03.

2

14/11/03

vs. Mr. Kuldesh Singh MCO,

Pro applicant sl. R. J. Trivedi
Pro respondent sl. M. K. Agarwal.

The OA is dismissed as
withdrawn. The liberty is
given to the applicant to challenge
the order dated 20/1/03 by
filing a separate OA.

Copy of order
sent on 17/11/03
17/11/03

for
file

2
~~12/11/03~~